## **National Company Law Tribunal** Allahabad Bench

CP NO. 31/44/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

**COMPANY LAW TRIBUNAL ON 15.02.2018** 

NAME OF THE COMPANY: Rajest Kumar & OSS V/S LSV Poststation PM 24d

SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies set of \$2013

SI NO. Name Designation Representation Signature

<u>1.</u>

2.

## 31/ALD/2017

The case is taken up today on being mentioned by PCS Shri Abhishek Mishra, submitting that he could not remain present on 13th February, 2018, before this court due to some injury in an accident. He files a memo to this effect supported by an affidavit, which is taken on record.

Therefore, the case is re-scheduled for hearing. PCS for Respondent is directed to inform the petitioner about rescheduling of the date of hearing in the matter.

The matter to be listed on 15th March, 2018.

Date: 15/02/2018

Typed by Jvoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)